## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:5418 ANSWERED ON:09.05.2012 SELF-CERTIFICATION NORMS FOR MOBILE TOWERS Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the tower companies have requested the Government to defer the self certification of compliance of new norms;

(b) if so, the details thereof; and

(c) the response of the Government thereto?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

(a) & (b) Madam, Based on the recommendations of the Inter Ministerial Committee (IMC) on radiation issues, the norms for exposure limit for the Radio Frequency Field (Base Station Emissions) was reduced to 1/10th of the existing norms. Directions in this regard was issued to the Mobile Operators vide Department of Telecommunications letter no. 800-15/2010-VAS(pt.) dated 30.12.2011, which was effective from 01.04.2012.

Representations were received from Cellular Operator Association of India (COAI) expressing concerns on lowering of EMF radiation norms. During round table conference also on EMF radiation held on 27.03.2012 with Hon'ble MOC&IT, telecom service providers raised concerns regarding the increase in the exclusion zone due to lowering of emission norms and impact on the area coverage of the BTS.

(c) Accordingly, for examination of the impact on area coverage and exclusion zone, the effective date of these directions, which was initially 1st April 2012, has been extended to 1.09.2012